

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 571/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Edelwiess Asset Reconstruction Co. Ltd. -Vs- Shree Coke Manufacturing Co. Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUVIK MAZUMDAR, Adv. } For Financial
2. ARIF ALI, Adv. } creditor

Sanuk
Mazudar.
14.02.2018

1. Dhrishik Ganguly, Adv
2. Arun Kumar Gupta, FCA } RP

Dhangu
14.2.18

ORDER

Ld. Counsel for the Resolution Professional (RP) as well as Ld. Counsel for the financial creditor is present. Nobody is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of the RP submits that 2nd progress report is being filed during the course of the day.

List it on 20/03/2018 for filing further progress report.

Sd
(Jinan K.R.)
Member (J)